| | Annexure-8 | | | | | | | | | | | | | | |
|---|------------------------------------|---|----------------|--|-----------|----------|----------|-----------------------------|-----------|-----------------|-------------|--------------------|---------------|-----|--|
| Name of the Corporate Debtor | | | | Agarwal Reality Developers Private Limited | | | | Date of Commecement of CIRP | | | | 08.07.2024 | | | |
| | List of Creditors as on 12.12.2024 | | | | | | | | | | | | | | |
| List of operational creditors (Other than Workmen and Employees and Govrnment dues) | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | Amount in Rs. | | |
| SI.No | Name of | ne of Details of claim received Details of claim admitted Amount Amou | | | | | | Amount | Amount | Amount of claim | Remarks, if | | | | |
| | creditor | ditor | | | | | | | of | of any | of claim | under verification | any | | |
| | | | | | | | | | contingen | mutual | not | | | | |
| | | Date of | Amount claimed | Amount of claim | Nature of | Amount | Amount | Whether | % of | t claim | dues, | admitted | | | |
| | | receipt | | admitted | claim | covered | covered | related | voting | | that may | | | | |
| | | | | | | by | by | party? | share in | | be set- | | | | |
| | | | | | | Security | guarante | | CoC | | off | | | | |
| | | | | | | interest | e | | | | | | | | |
| | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | |
| Total | | | | 0 | _ | 0 | 0 | _ | _ | 0 | 0 | 0 | 0 |) | |

Golla Ramakantha Resolution In the matter of Agarwal Reality Developees (P) Ltd Date: 12.12.2024